



॥ आयकर अपीलीय न्यायाधिकरण, पुणे "ए" न्यायपीठ, पुणे में ॥



IN THE INCOME TAX APPELLATE TRIBUNAL, PUNE 'A' BENCH, PUNE

BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER

AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No. 942/PUN/2023

Annapurna Yuvak Krida Mandal & Vyayamshala

Phursungi, Krantinagar,

Dhamalwadi, Pune.

PAN : AAAAAA8428R

..... अपीलार्थी / Appellant

बनाम / V/s.

Commissioner of Income Tax,

Exemption, Pune.

..... प्रत्यर्थी / Respondent

द्वारा/ Appearances

Assessee by : Mr Santosh Pethe

Revenue by : Mr Prakash Mane

सुनवाई की तारीख / Date of conclusive Hearing : 12/02/2024

घोषणा की तारीख / Date of Pronouncement : 12/02/2024

आदेश / ORDER

PER G. D. PADMAHSHALI, AM;

This appeal is filed against the order of rejection to grant 80G registration by the Commissioner of Income Tax Exemption [for short 'CIT(E)'] dt. 10/08/2023 passed u/s 80G(5)(vi) of the Income-tax Act, 1961 [for short 'the Act'].

2. At the outset, the learned representative for the assessee [for short 'AR'] referring to letter of withdrawal submitted on 09/02/2024, prayed for withdrawal of



present appeal reiterating the contents thereof. Recording no objection from the learned departmental representative [for short 'DR'] we note that, the appellant is in receipt of order dt. 04/10/2023 from the Ld. CIT(E) thus granting thereby 80G registration for a period for AY 2022-23 to 2026-27 to the appellant. In this event, cause of action ceased to exist; therefore we accept the application of withdrawal and dismiss the appeal.

3. The appeal of the assessee stands DISMISSED as WITHDRAWN.

In terms of rule 34 of ITAT Rules, the order pronounced in the open court on this Monday, 12th day of February, 2024.

-S/d-

S. S.VISWANETHRA RAVI
JUDICIAL MEMBER

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

पुणे / PUNE ; दिनांक / Dated : 12th day of February, 2024.

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1.अपीलार्थी / The Appellant.

2. प्रत्यर्थी / The Respondent.

3. The Pr. CIT-Concerned

4.The AO Concerned.

5. The DR, ITAT, "A" Bench, Pune

6. गार्डफाइल / Guard File.

आदेशानुसार / By Order,

वरिष्ठ निजी सचिव / Sr. Private Secretary

आयकर अपीलीय न्यायाधिकरण, पुणे / ITAT, Pune.